

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1913/2020

This the 22nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Ankush Jasrotia, aged 36 years, S/o Kartar Singh, R/o W. No. 1, Near Cooperative Store, Kathua.

.....Applicant

(Advocate:- Mr. Aditya Gupta-**Not Present**)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director Health Services, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 22.02.2021, nobody had joined video conference on behalf of the applicant and the case was listed for today i.e., 22.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**